

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
OCTOBER -2018**

S.NO.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION			DISPOSAL				CLOSING BALANCE
			DB	SB	TOTAL	L.B.	DB	SB	TOTAL	
	<b>MAIN CASES</b>									
	<b>CIVIL SIDE</b>									
1	CIVIL FIRST APPEAL	8510	0	64	64	0	0	12	12	8562
2	CIVIL SECOND APPEAL	2688	-	17	17	0	-	15	15	2690
3	EX. FIRST APPEAL	44	0	1	1	0	-	0	0	45
4	EX. SECOND APPEAL	5	-	0	0	0	-	0	0	5
5	CIVIL MISC. APPEAL	27805	34	356	390	0	17	43	60	28135
6	CIVIL REVISION	468	0	29	29	0	0	4	4	493
7	CIVIL REVIEW	523	7	22	29	0	7	7	14	538
8	CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
9	INCOME TAX REF.	3	0	-	0	0	0	-	0	3
10	OTHER TAX REF.	2	0	-	0	0	0	-	0	2
11	TAX CASES	0	-	-	0	0	-	-	0	0
12	EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
13	L. T. APPEAL	553	25	0	25	0	24	0	24	554
14	W. T. A.	9	6	-	6	0	0	-	0	15
15	SALES TAX REVISIONS	714	0	6	6	0	0	0	0	720
16	TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
17	COMPANY PETITION	34	0	0	0	0	0	0	0	34
18	COMPANY APPEAL	1	-	0	0	0	-	0	0	1
19	COMPANY APPLS.	24	-	0	0	0	-	0	0	24
20	COMPANY SUITS	0	0	0	0	0	0	0	0	0
21	COMPANY LIQUIDATION	10	-	-	0	0	-	0	0	10
22	ELECTION PETITION	0	-	-	0	0	-	-	0	0
23	SPECIAL APPEAL ( CIVIL)	7	0	-	0	0	1	-	1	6
24	SPECIAL APPEAL ( WRIT)	1171	139	0	139	0	74	0	74	1236
25	CIVIL CONTEMPT	2651	6	130	136	0	11	171	182	2605
26	CIVIL WRIT	46348	64	1724	1788	0	37	932	969	47167
27	OOS	0	0	0	0	0	0	0	0	0
27	CENTRAL EXCISE APPEAL	300	9	-	9	0	19	0	19	290
29	CROSS OBJECTION	652	0	2	2	0	0	0	0	654
30	CIVIL REFERENCE	1	0	-	0	0	0	0	0	1
	<b>TOTAL "A"</b>	<b>92525</b>	<b>290</b>	<b>2351</b>	<b>2641</b>	<b>0</b>	<b>190</b>	<b>1184</b>	<b>1374</b>	<b>93792</b>
	<b>CRIMINAL SIDE</b>									
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	18122	30	128	158	0	22	58	80	18200
3	CRIMINAL REVISION	8317	0	113	113	0	0	52	52	8378
4	CRL. MISC. PET. U/S 482 CR. P. C.	2773	1	552	553	0	2	400	402	2924
5	CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1206	0	1382	1382	0	0	1024	1024	1564
6	CR. CONT. PETITION	4	0	0	0	0	0	0	0	4
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
8	HABES CORPUS	187	15	0	15	0	17	0	17	185
9	CR. L TO A	264	6	20	26	0	3	16	19	271
10	CRLW	115	32	10	42	0	36	21	57	100
11	CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
	<b>TOTAL B</b>	<b>30991</b>	<b>84</b>	<b>2205</b>	<b>2289</b>	<b>0</b>	<b>80</b>	<b>1571</b>	<b>1651</b>	<b>31629</b>
	<b>TOTAL A + B</b>	<b>123516</b>	<b>374</b>	<b>4556</b>	<b>4930</b>	<b>0</b>	<b>270</b>	<b>2755</b>	<b>3025</b>	<b>125421</b>
	<b>OTHER ORIGINAL JURISDICTION CASES</b>									
1	ARBITRATION APPLICATION	38	0	9	9	0	0	1	1	46
2	LEAVE TO APPEAL TO S. C	29	0	1	1	0	0	0	0	30
3	CIVIL TRANSFER APPLICATION	205	0	22	22	0	0	4	4	223
4	CRIMINAL TRANSFER	31	0	3	3	0	0	2	2	32
	<b>TOTAL C</b>	<b>303</b>	<b>0</b>	<b>35</b>	<b>35</b>	<b>0</b>	<b>0</b>	<b>7</b>	<b>7</b>	<b>331</b>
	<b>GRAND TOTAL A+B+C+</b>	<b>123819</b>	<b>374</b>	<b>4591</b>	<b>4965</b>	<b>0</b>	<b>270</b>	<b>2762</b>	<b>3032</b>	<b>125752</b>